

Unauthorised Money Charged from Labourers Travelling from Bihar

1949. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the labourers travelling from Bihar especially Samastipur, Patna and Muzaffarpur to Punjab, Haryana and Delhi and back from there have to sit on the roof of the trains for want of seats;

(b) if so, the time by which the adequate number of seats would be provided for the labourers;

(c) whether the labourers are duped of their money and goods by some Railway officials and agents; and money is attracted from them and by supplying them fake tickets; and

(d) if so, the steps being taken to check such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Some cases of roof travel on this route are reported during busy season.

(b) Continuous efforts are made to attach extra coaches on trains to the extent feasible to clear extra rush.

(c) and (d) No such case has come to notice. However, machinery exists for dealing with frauds on the basis of written complaints.

Reservation in Mithila Express

1950. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a new train from Jai-nagar to Samastipur to catch Mithila Express;

(b) if so, by when;

(c) whether twelve sleepers are proposed to be kept reserved in Mithila Express for the passengers of Madhubani going to Howrah; and

(d) whether the number of reserved sleepers in Mithila Express is likely to be doubled from Howrah to Samastipur to mitigate the hardship?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. The existing of two second class berths at Madhubani by this train is not being fully utilised.

(d) No, Sir. The existing reserved accommodation is adequate to cater to the present level of traffic.

[*English*]

Additional Security Check Post at I.G.I.A., Delhi

1951. SHRIMATI MAHENDRA KUMARI:

SHRI VIRENDRA SINGH:

SHRI RAMESH CHAND TOMAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of flights operating from the Indira Gandhi International Airport, New Delhi in the morning and evening every day and the average number of persons who travel by these flights;

(b) whether security arrangement in the area is adequate and if so, the details thereof;

(c) if not, whether the Government propose to set up an additional security check posts at this airport in view of the recent bomb blast in the area; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The average number of flights and passengers who travel by these flights are as under:

<i>Average number of flights</i>	<i>Average number of passengers</i>
Morning — 36	3896
Evening — 23	2542

(b) Yes, Sir. These security measures include (1) Pre-embarkation (anti-hijacking) security checks (2) Anti-sabotage security checks (3) Surveillance Patrolling in the terminal building and operational area (4) Perimeter security of the airport and (5) Anti-terrorist measures.

(c) and (d) Do not arise.

Appointment of Chairman-cum-Managing Director of Air India

1952. SHRIMATI MAHENDRA KUMARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Chairman-cum-Managing Director of the Air India has retired and if so, when;

(b) whether new Chairman-cum-Managing Director has been appointed and if not, the reason therefor; and

(c) the time by which the new Chairman-cum-Managing Director will be appointed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (c) The former Chairman-cum-Managing Director of Air India resigned with effect from 17-7-1990. The appointment of a regular CMD is receiving the attention of the Government and a decision is expected to be taken soon.

Participation of Private Sector in Gas Projects

1953. SHRIMATI MAHENDRA KUMARI:

SHRI VIRENDRA SINGH:

SHRI RAMESH CHAND TOMAR:

SHRI GOPINATH GAJAPATHI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to allow private sector to invest in gas projects;

(b) if so, the details of the each project and cost thereof;

(c) whether it is proposed to privatise both the Oil and Natural Gas Commission and the Oil India Limited also; and

(d) If so, the details thereof?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Private sector companies have already invested in projects for downstream use of natural gas in various sectors including fertilizer, sponge iron, city gas distribution etc. The cost would vary from project to project depending on its capacity and end use.

(c) No, Sir.

(d) Does not arise.

Railway Passes to Ex-Members of Parliament

1954. SHRIMATI MAHENDRA KUMARI: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the Government propose to issue free railway passes to ex-Members of Parliament;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?